

Cont.Case (Civil)

FILING NUMBER: 2775/2020

M/S Prayaas Automation Pvt. Ltd

: PETITIONER

Vs

The State of Jharkhand and Others

: Opposite party/ Contemnor

BENCH : D.B

CFS:

PETITION : N.A

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. On behalf of opposite party No.2 & 3 copy may be served to retainer counsel of H.E.C.
2. The certified copy of impugned order may be filed with due A.F.S amounting Rs.15/- only.
3. Petition may be typed properly with tag.

Ranjeet Kumar Pankaj  
17/06/2020.